

No. RJ16/2020

High Court of Karnataka  
Bengaluru  
Dated: 10<sup>th</sup> March 2020



**NOTICE**

The Bench headed by Hon'ble The Chief Justice has issued administrative directions that all the new matters which are filed pertaining to Court Hall No.1 shall be listed on the 7<sup>th</sup> day of its filing, even if there are office objections.

Therefore, it is brought to the notice of the members of the Bar that all new matters which are filed pertaining to Court Hall No.1 will be listed before the Court on the 7<sup>th</sup> day of its filing. If there are office objection, the matters will be listed under the caption of 'Orders'. Even these matters will be heard for preliminary hearing provided the same can be heard without rectification of objections.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

*B. Jayachewar* 10/3

**REGISTRAR (JUDICIAL)**

**Copy to:**

1. R(J) Chamber.
2. Notice Board of Advocates' Association.